

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20624/2007

(From the judgement and order dated 03/07/2007 in STR No.13/1987 of the
HIGH COURT OF DELHI AT NEW DELHI)

M/S DCM LIMITED

Petitioner(s)

VERSUS

COMMR.OF SALES TAX,DELHI

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NOs. 20654, 20655, 20693, 20750 of 2007 & 4045 of 2008
(With prayer for interim relief and office report)

Date: 07/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. S.K. Bagaria, Sr.Adv.
 Mr. Randhir Chawla, Adv.
 Mr. Praveen Kumar,Adv.
 Ms. Renu Saigal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

In S.L.P.(C) Nos.20624, 20654, 20655, 20693, 20750 of 2007:

Issue notice.

Leave to amend.

Dasti granted.

In S.L.P.(C) No.4045/2008:

Dismissed.

(N. Annapurna) (Madhu Saxena)
Court Master Court Master